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NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1603/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: Sunlight Pest Control Services

V/s

KSS Petron Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

17 Ruliya Patil Advocate

Anubhuli Seth Advocate

(Petitionur)

Vaibhar Joshi
(Petitionur)

ORDER CP No.1603/ I&BP/NCLT/MB/MAH/2017

First call: Pass over for filing withdrawal Memo.

Second call: At request of the parties, list this matter for filing

withdrawal Memo on 9.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)